| Name of the Corporate Debtor: M K FASHION HUB PRIVATE LIMITED; Date of Commencement of CIRP: 07-10-2024; List of Creditors as on: 21-07-2025; Name of IP: Indrajit Mukherjee; Process Number: 1; Last 5 digitof registration number: 12450 (Please click here for previous Lists of Creditors) (Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 | | | | | | | | | | |
|---|--|---------------|----------|--|-------------------|--------------|--------------------|------------|---------|-------------------|
| | | | | | | | | | | |
| No. of Claims | Amount | No. of Claims | Amount | % Share in Total Amount of Claims Admitted | Contingent Claims | Not Admitted | under Verification | (Only PDF) | | |
| 1 | Secured financial creditors belonging to any class of creditors | 0 | 0 | 0 | 0 | 0.00 | 0 | 0 | 0 | NA |
| 2 | Unsecured financial creditors belonging to any class of creditors | 0 | 0 | 0 | 0 | 0.00 | 0 | 0 | 0 | NA |
| 3 | Secured financial creditors (other than financial creditors belonging to any class of creditors) | 1 | 54658027 | 1 | 54658027 | 75.39 | 0 | 0 | 0 | Annexure 3 |
| 4 | Unsecured financial creditors (other than financial creditors belonging to any class of creditors) | 3 | 21998066 | 3 | 17836161 | 24.60 | 0 | 0 | 2117237 | Annexure 4 |
| 5 | Operational creditors (Workmen) | 0 | 0 | 0 | 0 | 0.00 | 0 | 0 | 0 | NA |
| 6 | Operational creditors (Employees) | 0 | 0 | 0 | 0 | 0.00 | 0 | 0 | 0 | NA |
| 7 | Operational creditors (Government Dues) | 1 | 4239 | 1 | 4239 | 0.01 | 0 | 0 | 0 | <u>Annexure 7</u> |
| 8 | Operational creditors (other than Workmen and Employees and Government Dues) | 0 | 0 | 0 | 0 | 0.00 | 0 | 0 | 0 | NA |
| 9 | Other creditors, if any, (other than financial creditors and operational creditors) | 0 | 0 | 0 | 0 | 0.00 | 0 | 0 | 0 | NA |
| | Total | 5 | 76660332 | 5 | 72498427 | 100.00 | 0 | 0 | 2117237 | |